

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 28th April, 2021

No. HCM/MJS/T-1/92-Estt./89302 : In supersession of earlier orders and in the interest of better administration of High Court of Manipur and District Courts, Hon'ble The Chief Justice is pleased to order transfer and posting of the following MJS Grade-I Officers as under:

Sl. No.	Name of Officers	Present Posting	New Posting	Remarks
1.	Shri A. Guneshwar Sharma	Registrar General, High Court of Manipur	District & Sessions Judge, Imphal West	
2.	Smt. Golmei Gaiphulshillu	Member Secretary, MASLSA with additional charge of OSD to Hon'ble the Chief Justice	Registrar General, High Court of Manipur	
3.	Smt. R. K. Memcha Devi	District & Sessions Judge, Imphal West	District & Sessions Judge, Imphal East	
4.	Shri W. Tonen Meitei	District & Sessions Judge, Imphal East	District & Sessions Judge, Bishnupur	Vice Smt. Ng. Kipgen, retiring on 30.04.2021
5.	Shri Ojesh Mutum	Addl. Sessions Judge (FTC) CAW, Manipur	Member Secretary, MASLSA	Additional Charge of District & Sessions Judge, Ukhrol
6.	Km. Reena Serto	Additional District & Sessions Judge, FTC, Manipur East		Additional charge of Addl. Sessions Judge (FTC) CAW, Manipur

Shri W. Tonen Meitei shall hand over the charge of District & Sessions Judge, Imphal East to Smt. R. K. Memcha Devi and shall proceed to take the charge of District & Sessions Judge, Bishunupur from Smt. Ng. Kipgen on 30.04.2021(AN). Shri W. Tonen Meitei shall be the first mover.

Shri A. Guneshwar Sharma shall hand over the charge of Registrar General, High Court of Manipur to Smt. Golmei Gaiphulsillu and shall proceed to take charge of District & Sessions Judge, Imphal West from Smt. R. K. Memcha Devi.

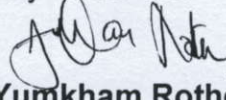
Shri Ojesh Mutum shall hand over the charge of Addl. Sessions Judge (FTC) CAW, Manipur to Km. Reena Serto and take charge of Member Secretary, MASLSA from Smt. Golmei Gaiphulshillu. He will still hold additional charge of District & Sessions Judge, Ukhurul.

Km. Reena Serto will hold additional charge of Addl. Sessions Judge (FTC) CAW, Manipur in addition to her normal duty.

Till the completion of sensitization programme of newly appointed MJS Grade-I Officers, Shri Letkho Kipgen shall look after the courts of Additional District & Sessions Judge, FTC, Manipur East and Addl. Sessions Judge, (FTC) CAW, Manipur.

This order shall be effective from 30th April, 2021 (Afternoon).

By Order etc.


(Yumkham Rother)
REGISTRAR (JUDICIAL)

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. Member Secretary, MASLSA.
5. The Registrar(Judl)/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
6. The CPC, High Court of Manipur for uploading on the website.
7. The Director, Management Information System (MIS), Government of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
10. All the Chief Judicial Magistrates/Civil Judge(Senior Division)/All Secretaries, DLSAs/JMFC-cum-CJJD, IW-I
11. The Deputy Registrar (Judl.)/(Accounts/Planning)(Admn/PM&P), High Court of Manipur.
12. Person Concerned
13. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M. V. Muralidaran.
17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
18. The Private Secretary to the Director, Manipur Judicial Academy.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Superintendent (Estt- II), High Court of Manipur.
21. The Guard File/Notice Board.